

HIGH COURT OF TRIPURA
AGARTALA

No.F.3(35)–HC/2023/2056

23th February, 2023

NOTIFICATION

It is hereby notified that “The High Court of Tripura Rules, 2023” vide No.F.3(35)-HC/2023/369 Dated, Agartala, 4th January, 2023 has been published in extraordinary issue of Tripura Gazette, dated, Agartala, Monday, February 20th, 2023 A.D., Phalguna 1, 1944 S.E. and accordingly came into force w.e.f. 20th February, 2023.

By order,

(S. Bhattacharjee)
Registrar (Judicial)

No.F.3(35)–HC/2023/2057-85

23th February, 2023

Copy to: –

01. The Principal Secretary to Hon’ble the Chief Justice (Acting), High Court of Tripura, Agartala;
02. The Secretary to Hon’ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
03. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
06. The Chairman, Bar Council of Tripura, Agartala;
07. The Govt. Advocate, High Court of Tripura, Agartala;
08. The Secretary, High Court Bar Association, Agartala;
09. The Secretary, Tripura Bar Association, Agartala;
10. The Assistant Solicitor General of India, Govt. of India, Agartala;
11. The Public Prosecutor, High Court of Tripura, Agartala;
12. The Member Secretary, Tripura State Legal Services Authority, Agartala, Tripura;
13. The Director, Tripura Judicial Academy, Agartala, Tripura;

14. The LR and Secretary, Law, Government of Tripura;
15. The Registrar (Vigilance), High Court of Tripura, Agartala;
16. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
17. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
18. The Joint Registrar, High Court of Tripura, Agartala;
19. All the Deputy Registrars, High Court of Tripura, Agartala;
20. The Chief Librarian, High Court of Tripura, Agartala;
21. All the Assistant Registrars, High Court of Tripura, Agartala;
22. The System Analyst/ the Programmer, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
23. All the Superintendents, High Court of Tripura, Agartala;
24. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
25. The Court Master(s), High Court of Tripura, Agartala;
26. The Bench Clerk(s), High Court of Tripura, Agartala;
27. All the Bench Sections, High Court of Tripura, Agartala,
28. Notice Board of the Court-house; and
29. Order File.

Registrar (Judicial)